1993. Action against Government officers is being taken under relevant rules. In case of mis-appropriation of funds, the process of recovery is under progress.

Inclusion of works under MGNREGA

1324. DR. R. LAKSHMANAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- whether various State Governments have made demands to include various types of work in the Schedule 1 to MGNREGA;
 - if so, the details thereof;

Written Answers to

- how many of the above works have been included in the Schedule 1 of the (c) Act; and
 - (d) the reasons for not including the remaining proposals, if any?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Yes, Sir. There had been a number of suggestions from various States for including more works in the Schedule-I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). These have been examined and the list of works permitted under the Act has been expanded in January, 2014.

(c) and (d) Based on the reviews and suggestions received from the States, the Central Government made modifications in the list of permissible works under MGNREGA and notified along with works in Para 4, Schedule 1 of MGNREGA, 2005 on 03.01.2014. Details of permissible works under MGNREGA are given in the Statement.

Statement

The details of permissible works of under MGNREGA

I. Category A: Public works relating to Natural Resources Management –

- Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources;
- Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;
- (iii) Micro and minor irrigation works and creation, renovation and maintenance of irrigation canals and drains:

- (iv) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies.
- (v) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households covered in Paragraph 5; and
- (vi) Land development works in common land;

II. Category B: Individual assets for vulnerable sections (only for households in paragraph 5)

- (i) Improving productivity of lands of households specified in Paragraph 5 through land development and by providing suitable infrastructure for irrigation including dug wells, farm ponds and other water harvesting structures;
- (ii) Improving livelihoods through horticulture, sericulture, plantation, and farm forestry;
- (iii) Development of fallow or waste lands of households defined in Paragraph 5 to bring it under cultivation;
- (iv) Unskilled wage component in construction of houses sanctioned under the Indira Awaas Yojana or such other State or Central Government Scheme;
- (v) Creating infrastructure for promotion of livestock such as, poultry shelter, goat shelter, piggery shelter, cattle shelter and fodder roughs for cattle; and
- (vi) Creating infrastructure for promotion of fisheries such as, fish drying yards, storage facilities, and promotion of fisheries in seasonal water bodies on public land;

III. Category C: Common Infrastructure for NRLM compliant self help groups

- (i) Works for promoting agricultural productivity by creating durable infrastructure required for bio-fertilizers and post-harvest facilities including pucca storage facilities for agricultural produce; and
- (ii) Common work-sheds for livelihood activities of self-help groups.

IV. Category D: Rural Infrastructure:

(i) Rural sanitation related works, such as, individual household latrines, school toilets units, Anganwadi toilets either independently or in convergence with schemes of other Government Departments to achieve 'open defecation free' status and solid and liquid waste management as per prescribed norms.

- (ii) Providing all-weather rural road connectivity to unconnected villages and to connect identified rural production centres to the existing pucca road network; and construction of pucca internal roads or streets including side drains and culverts within a village;
- (iii) Construction of play fields;
- (iv) Works for improving disaster preparedness or restoration of roads or restoration of other essential public infrastructure including flood control and protection works providing drainage in water logged areas, deepening and repairing of flood channels, chaur renovation, construction of storm water drains for coastal protection;
- (v) Construction of buildings for Gram Panchayats, women self-help groups' federations, cyclone shelters, Anganwadi centres, village haats and crematoria at the village or block level.
- (vi) Construction of Food Grain Storage Structures for implementing the provisions of The National Food Security Act 2013 (20 of 2013);
- (vii) Production of building material required for construction works under the Act as a part of the estimate of such construction works.
- (viii) Maintenance of rural public assets created under the Act; and
- (ix) Any other work which may be notified by the Central Government in consultation with the State Government in this regard.

Sand dune stabilization in desert areas of Rajasthan

- †1325. SHRI RAM NARAIN DUDI: Will the Minister of RURAL DEVELOP-MENT be pleased to state?
- (a) whether the work of sand dune stabilization is going on in the desert areas of Rajasthan;
 - (b) if so, the budget allocated therefor during the last five financial years; and
- (c) whether the launched projects have been completed along with the number of the farmers benefited therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) Yes Sir.

(b) As per information received from the Government of Rajasthan, the budgetary allocation for sand dune stabilization works during the last five years is as follows:-

[†]Original notice of the question was received in Hindi.